GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 177 ANSWERED ON 31ST JULY, 2025

FASTAG BASED ANNUAL PASS

*177. SHRI UTKARSH VERMA MADHUR: SHRI HANUMAN BENIWAL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether any FASTag-based annual toll tax system to make 200 trips by paying Rupees 3,000 is being proposed in the country, if so, the details of the benefits to the general public and the time by which it would be introduced;
- (b) whether this system is also likely to be applicable on the State Highways/Expressways of the State Governments and if so, the directions issued by the Union Government in this regard;
- (c) if not, the reasons therefor;
- (d) whether the issues pertaining to trip-limit or time-limit have come to the notice under this annual pass scheme and if so, the manner in which these are likely to be resolved;
- (e) the manner in which the Government would ensure uniformity in facilities for the commuters/travellers at all toll plazas under the annual pass scheme;
- (f) whether any such scheme is in place for commercial vehicles also and if so, the details thereof; and
- (g) whether there is any proposal/scheme for providing additional gates for commercial vehicles at toll plazas to manage long queues and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF LOK SABHA STARRED QUESTION NO. 177 FOR ANSWER ON 31.07.2025 ASKED BY SHRI UTKARSH VERMA MADHUR AND SHRI HANUMAN BENIWAL REGARDING FASTAG BASED ANNUAL PASS.

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- (a) Yes Sir. The Government has amended the National Highways Fee (Determination of Rates and Collection) Rules, 2008, vide the Gazette amendment Notification No. G.S.R. 388 (E) published on 17th June, 2025. The amendment introduces an Annual Pass for non-commercial cars, jeeps, and vans, which will come into effect from 15th August, 2025. As per the Gazette Notification, a person who owns a mechanical vehicle registered for non-commercial purpose, having a valid and functional FASTag, shall be eligible to obtain a pass on payment of fee of Rupees Three Thousand which shall be valid for one year or for two hundred crossings through any fee plaza on a national highway, whichever is earlier, irrespective of the fee leviable at each fee plaza.
- (b) to (c) The Annual pass is applicable on National Highway (NH) and National Expressway (NE) fee plazas. While the Annual Pass presently does not apply to State Highways & Expressways, if the State Government is willing to introduce such pass system for the State Highways/ Expressways, full technical support will be offered for the purpose.
- (d) The Annual Pass Scheme will come into effect from 15th August, 2025. It will be activated on existing FASTag of non-commercial car/jeep/van, allowing travel for one year or upto two hundred crossings, whichever is earlier, at National Highway fee plaza.

The Road Users can raise their grievances through e-notice portal developed by National Informatics Centre (NIC), National Highways Helpline 1033, dedicated Email- falsededuction@ihmcl.com, FASTag Issuer Bank Helplines or at Rajmargyatra App.

- (e) The road user can avail the Annual pass facility at all National Highways fee Plazas across the country. The facilities available at NH fee plazas across the country for users under the existing Electronic Toll Collection (ETC) framework shall remain unchanged for Annual Pass users as well. Since the Annual Pass is built on the existing platform, all standard facilities will continue to be uniformly accessible across all NH fee plazas.
- (f) No, Sir. As per National Highways Fee (Determination of Rates and Collection) Rules, 2008, there is a provision for other discounts in user fee for commercial vehicles registered in the district and monthly passes for regular users of National Highways.
- (g) No, Sir. The Government has already declared all lanes of fee plazas on National Highways as FASTag Lanes with effect from midnight of 15th/16th February 2021 for user fee collection through FASTag under National Electronic Toll Collection (NETC) programme.
